

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 84(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

**NAME OF THE COMPANY: M/s. Sandeep Bansil V/s. M/s. Nexgen manpower Services Pvt.
Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Nilava Banerjee	Advocate	Respondent 1, 2, 3	Vijaya
2.	Vijaya Singh	Advocate		

ORDER

None is present on behalf of the petitioner and Respondents 4 & 5.

2. Ld. Counsel for the respondents 1 to 3 prays for some more time to file his reply.

Let the same be filed within 2 days from today.

3. To come up on 15.09.2016.

Sd/-
(Ina Malhotra)
Member Judicial

Sd/-
(R. Varadharajan)
Member Judicial